

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 24.06.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | CP(AA) Merger & Amalgamation/4/2021  |
| NAME OF THE COMPANY              | Virchow Chemicals Pvt Ltd (Transferor Co.)&<br>Virchow Laboratories Ltd (Transferee Co.) |
| NAME OF THE PETITIONER(S)        |  |
| NAME OF THE RESPONDENT(S)        |  |
| UNDER SECTION                    | 230  |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |

**ORDER**

CP(AA) Merger & Amalgamation/4/2021

Learned counsel for the Petitioner appeared.

Learned counsel for RD appeared.

RD filed report.

Mater stands adjourned to 15.07.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL